

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.143/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Raj Singh Chopra & Ors.-Versus-Sylpack Vincom Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Saheli Sen } Advocate for  
2. Gargi Manne } Respondent 4.

Gargi Manne  
5/2/18

Rakesh Sankar,  
Advocate } Petitioner

Rakesh Sankar  
Advocate  
05/02/2018

CS SIDDHARTH MURARKA } Resp. No.  } Murarka  
CS ABHISIT NAGEE } 1,2 & 3 } 05/02/2018

**ORDER**

Ld. Counsel for the petitioner and the respondent nos. 1 to 4 is present.

Pleadings are complete. Both the parties are directed to file their written submissions within 3 weeks.

List it on 19/03/2018.

*Sd*

(Jinan K.R.)  
Member (J)